Annexure-6

| | Afficatie-0 | | | | | | | | | | | | | | |
|-----|--|----------------|------------------------|---------|-----------|----------------------------|----------------|----------------|--------|--------------|-----------|-----------------------|---------------------|--------------------|-----------------|
| | Name of the Corporate Debtor: GORGEOUS SKIN PRIVATE LIMITED; Date of Commencement of CIRP: 11.11.2022; List of Creditors as on: 20.02.2023 | | | | | | | | | | | | | | |
| | Operational Creditors (Employees) | | | | | | | | | | | | | | |
| | Name of | Identification | Date of Claim received | | | Details of Claims Admitted | | | | | Amount | Amount of any mutual | | | |
| SI | | | | | Amount of | | Amount covered | | | | ot | | Amount of claim not | Amount of Claim | |
| No. | Creditor | No. | Date of | Amount | claim | Nature of | by security | Amount covered | | % of voting | contingen | dues, that may be set | admitted | under Verification | Remarks, if any |
| | | | receipt | Claimed | admitted | claim | interest | by guarantee | party? | share in CoC | t claim | off | | | |
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SD/-Rajan Garg Deemed Resolution Professional IBBI Regn No.: IBBI/IPA-001/IP-P02397/2021-22/13624